

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). As police in Delhi is a matter which concerns the Union Territory of Delhi, the question of mediation by a State Minister could not arise.

#### Pay of Scientists in Private Sector and in Government Service

976. Shri Dhirendranath: Will the Minister of Education be pleased to state:

(a) whether any study has been made by Government that the scientists employed in the private sector are paid better than those in Government service; and

(b) if so, the steps taken to improve the service conditions of the scientists?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Government, as such, have not had any study made. The Council of Scientific and Industrial Research, have, however, brought out in March this year an 'Opinion Survey of Scientists and Technologists.' This suggests that scientists employed in private/industrial research establishments are paid better than those in Government service.

(b) The pay structure of scientific posts in different Government organisations have been fixed after taking into consideration all relevant factors.

#### Publishing Industry

971. Shri Dhirendranath: Will the Minister of Education be pleased to state:

(a) whether the National Book Development Board has urged Government to add the books as an item under the fifth schedule of the Income-Tax Act, 1961 to afford the necessary facilities for the growth of publishing industry; and

(b) if so, the facilities asked for in the matter?

The Minister of Education (Dr. Triguna Sen): (a) Yes Sir.

(b) The National Book Development Board has recommended that books may be made eligible for facilities available under the fifth schedule of the Income-Tax Act. These include a development rebate at a higher rate and concessional rate of tax in respect of net profits.

#### Dismissal of Delhi Policemen

978. Shri A. K. Gopalan:  
Shri F. Ramamurti:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have dismissed seven office-bearers of the Police Non-Gazetted Karmachari Sangh, Delhi;

(b) if so, the names of the office-bearers; and

(c) the reasons for their dismissal?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a): Four Office-bearers of the Delhi Police Non-Gazetted Karmachari Sangh were dismissed on 14th April, 1967.

(b) Sarvashri Bhagwan Das, Sardari Lai, Tej Prakash and Hukam Singh:

(c) They were considered unfit to be retained in the public service.

#### Over-turning of Police truck on Rajpath, New Delhi

973. Shri S. M. Banerjee:  
Shri Madhu Limaye:  
Shri Hukam Chand Kachwal:  
Shri Ontar Singh:  
Shri N. S. Sharma:  
Shri Sharda Nand:  
Shri Brij Bhushan Lal:  
Shri Ram Singh Ayarwal:  
Shri S. C. Samanta:  
Shri A. K. Mishra:  
Shri S. N. Maiti:

**Shri Trilok Kumar  
Chandhuri:  
Shri Yashpal Singh:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a truck loaded with arrested Delhi policemen overturned on Rajpath, New Delhi on the 15th April, 1967;

(b) if so, the number of policemen who died and the number of those who sustained injuries;

(c) whether any inquiry has been held into this mishap; and

(d) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) One arrested member of the Delhi Police Force and one member of the Border Security Force from the escort party, were killed and twenty-two persons (including 4 of the escort party) sustained injuries.

(c) Yes, Sir.

(d) No rashness or negligence on the part of the truck driver was proved.

#### Delhi Armed Police

**974. Shri B. K. Modak:  
Shri Mohammad Ismail:  
Shri Ganesh Ghosh:  
Shri Bhagaban Das:  
Shri Umanath:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi Police had been disarmed recently;

(b) if so, the reasons therefor and the total number of policemen disarmed; and

(c) the total number of armed policemen at present in the Delhi Police?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir. Only the duties of some members of the Delhi Armed Police were changed for administrative reasons.

(b) Does not arise.

(c) 3334.

**दिल्ली शाहदरा में गोला बारूद का पकड़ा जाना**

**975. श्री रामलोक वादव:  
श्री जार्ज करनेन्डीज:  
श्री महाराजसिंह भारती:  
श्री मोलहू प्रसाद:  
श्री मधु मिश्रा  
श्री रवि राय:**

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली पुलिस को अप्रैल, 1967 में शाहदरा में जमीन में दबाया हुआ बहुत सा गोला बारूद प्राप्त हुआ था;

(ख) यदि हाँ, तो उसका व्यौरा क्या है; और

(ग) क्या इस बारे में कोई गिरफ्तारियाँ की गई हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुकल) : (क) और (ख). 3 अप्रैल, 1967 को जब कुछ मजदूर शाहदरा के जनरल अस्पताल के सामने भूमि के नीचे एक पाइप बिछाने के लिए खुदाई कर रहे थे तब एक मजदूर की कुदाली बम से टकरा गई और बम के फटने से एक पुराना जंग लगा हुआ बिना फटा बम और घाठ जंग लगे हुए खंजर जमीन से बाहर आ पड़े। इस घटना का विवरण अतारंकित प्रश्न संख्या 129 के उत्तर में 24-5-1967 को लोक सभा में दे दिया गया था।

(ग) जी नहीं।